

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Date: 15.3.2019

To,

Ms. Anushree Bardhan, Advocate
Ramachandran Associates
C-31 New Friends Colony (East)
New Delhi

Madam,

Subject: Petition No. -298/MP/2018 Petition seeking adjudication of disputes between the Petitioner and the Respondent for claim of fixed charges due to unilateral termination of PPA by WBSEDCL in regard to supply of power from Koderma TPS of DVC

Ref: Your letter dated 14.3.2019

With reference to your letter above on the said subject, I am directed to inform that the Petitioner, DVC has been granted time till 16.3.2019 to file the rejoinder, with copy to respondents. The Next date of hearing is on 20.3.2019.

Yours sincerely

Sd/-

(B. Sreekumar)
Deputy Chief (Law)

Copy to:

The Chief Engineer (PT&PCell),
West Bengal State Electricity Distribution Company Ltd.
Bidyut 7th Floor,
Sec - II, Block - DJ,
Bidhannagar ,
Kolkata - 700 091,